

(c) and (d) RBI has reported that the farmers need not go through a myriad of process and cumbersome procedures. RBI has issued directions to the banks to ensure that the meetings of District Consultative Committees or State Level Bankers' Committees (SLBC) are convened at the earliest to evolve a co-ordinated action plan for implementation of the relief programme in collaboration with the State/district authorities and review the progress on regular basis.

Import of Sub-standard insecticides from China

†1398. SHRI PRABHAT JHA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Government imports insecticides from China;

(b) if so, the details thereof;

(c) whether any such matter has come to Government's notice where purity in imported insecticides from China is found to be less than the set standard which is dangerous for agriculture; and

(d) if so, the action taken by the Government so far in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HARISH RAWAT): (a) to (d) No, Sir. The Government does not import insecticides nor has such report come to its notice.

Research centre for camel and 'Kathiyawadi' horses

1399. SHRI BHARATSINH PRABHATSINH PARMAR:

SHRI PARSHOTTAM KHODABHAI RUPALA:

Will the Minister of AGRICULTURE be pleased to state:

(a) the action taken by the Ministry on the request of State Government of Gujarat to establish a national level research centre for camel and 'Kathiyawadi' horses;

(b) by when this proposed research centre will start its function; and

(c) how much funds will be allocated in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE

†Original notice of the Question was received in Hindi.

(SHRI HARISH RAWAT): (a) ICAR's National Research Centre on Camel at Bikaner is conducting research on important breeds of camel, including Kachchhi breed of camels, while ICAR's National Research Centre on Equines, Hisar conducts research across various breeds of horses, including 'Kathiyawadi' horses and are also maintaining these breeds at their farm. There is, therefore, no need to establish separate research centres in Gujarat. The Government of Gujarat has been informed accordingly.

(b) Does not arise in view of 'a' above.

(c) Does not arise in view of 'a' above.

Revamping of CACP

1400. SHRI N. BALAGANGA: Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is any gap between the prices fixed by the Commission for Agricultural Costs and Prices (CACP) and the MSP declared by Government;

(b) if so, the details thereof including the response of Government;

(c) whether there have been any suggestions for revamping CACP;

(d) if so, the details thereof; and

(e) the steps taken by Government to provide adequate remuneration to farmers for their produce?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HARISH RAWAT): (a) and (b) The Government has fixed the Minimum Support Prices (MSPs) of Kharif Crops for 2012-13 Season as recommended by the Commission for Agricultural Costs and Prices (CACP). The Minimum Support Prices (MSPs) of kharif crops for 2012-13 Season fixed by the Government are given below:

		(Rs. per Quintal)
Commodity	Variety	2012-13
1	2	3
Paddy	Common	1250
	Grade A	1280